MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 114 **Imphal, Thursday, September 11, 2025** **(Bhadra 20, 1947)**

GOVERNMENT OF MANIPUR
SECRETARIAT: HILLS DEPARTMENT

ORDERS BY THE GOVERNOR : MANIPUR

Imphal, the 24th February, 2025

No. Sl-102/15/2024-e-TA & H: In exercise of the Powers conferred by Section 32(4) of the Manipur (Hill Areas) District Councils Act, 1971 read with Rule 45 of the Manipur (Hill Areas) District Councils Rules, 1972 and on the recommendation of the Departmental Promotion Committee (DPC) Meeting held on 27th January, 2025, the Governor of Manipur is pleased to appoint following Headmasters on promotion to the post of Assistant Inspector of Schools in the Autonomous District Council, Churachandpur in the Pay Matrix 9300-34800 + 4300 GP Pre-Revised/Level-8 under RoP 2019 and other allowances as admissible under Rules with immediate effect.

i. Shri. Lhoukhopao Sitlhou.
ii. Smt. N. Thangmawi Baite.
iii. Smt. Thenboi Haokip.

2. They will be on probation for a period of 2 (two) years.

By orders & in the name of the Governor,

DR. R.A. RANSING,
Deputy Secretary (Tribal Affairs & Hills),
Government of Manipur.

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Digitally signed by
Thingbaijam Binodkumar Singh
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